

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 19th July, 2022

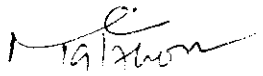
No. HC.XV.16/2021/121/RV. Shri Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Assistant Sessions Judge, Charaideo, Sonari (under suspension), presently attached to the Office of the District & Sessions Judge, Tinsukia, is allowed to draw subsistence allowance @ 50% of his basic pay and allowance as admissible under the provisions of Rule 53 (1)(ii)(a) of the Fundamental Rules for the first three months of suspension with effect from 22.12.2021. He is also allowed to draw subsistence allowance @ 75% of his basic pay and allowance as admissible under the provisions of Rule 53 (1)(ii)(a)(i) of the Fundamental Rules w.e.f. 22.03.2022.

By order

Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.16/2021/121A /RV., Dated 19.07.2022
Copy to :-

- 1.The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.16/2021/144A /RV., Dated 22.12.2021.
- 3.The District and Sessions Judge, Tinsukia, Pin.786125 for information with reference to High Court Memo. No. HC.XV.16/2021/144A /RV., Dated 22.12.2021.
- 4.The District & Sessions Judge, Jorhat, Pin.785001 for information with reference to High Court Memo. No. HC.XV.16/2021/144A /RV., Dated 22.12.2021.
- 5.The District & Sessions Judge, Charaideo, Sonari, Pin.785690 for information with reference to High Court Memo. No. HC.XV.16/2021/144A /RV., Dated 22.12.2021.
- 6.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7.Shri Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Assistant Sessions Judge, Charaideo, Sonari, (under suspension), Presently attached to the Office of the District & Sessions Judge, Tinsukia, Pin.786125 for information.
- 8.The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
9. The Treasury Officer, Sonari, Pin. 785691/Tinsukia, Pin.786125 for information with reference to High Court Memo. No. HC.XV.16/2021/144A /RV., Dated 22.12.2021.
- 10.The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 13.The C.A. to Registrar General/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court,Guwahati.


REGISTRAR (VIGILANCE)
22/07/2022